

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3011

ANSWERED ON:08.12.2009

AGRICULTURE MARKETING SYSTEM

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Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government proposes to change the prevailing agriculture marketing system to contain the role of middlemen and ensuring direct benefits to the farmers; and

(b) if so, the details thereof alongwith the steps taken by the Government in the regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): In order to facilitate better price realization to the farmers through improved marketing opportunities and to provide alternative marketing system, the Ministry of Agriculture had drafted a Model Act titled "The State Agricultural Produce Marketing (Development and Regulation) Act, 2003" which was circulated to all States during 2003 for their guidance. The Model Legislation provides for establishment of Private Markets / Yards and promotion of direct marketing, contract farming and Public Private Partnership in the management and development of Agriculture Produce Market in the country. Provision has also been made in the Model Act for constitution of State Agricultural Produce Marketing Standards Bureau and setting up of Training / Extension Cell in the State Agricultural Marketing Boards.

Status of reforms in Agriculture Produce Marketing Committee (APMC) Act in various States is given at the Annexure.